

Sl.No.	Details of claimant authorised representative, if any			Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government of India (Ministry of Finance)	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	The Dy. Commissioner of Commercial Tax (Audit)- S.1 Bangalore	Government Of India (Ministry of Finance)	NOT APPLICABLE	16.10.2020	13871424.00	13871424.00		0	-	12.65	0.00	0.00	0.00	0.00	
2	Assistant Commissioner, Central GST & Central Excise, Division- Jabalpur -	Government Of India (Ministry of Finance)	NOT APPLICABLE	27.10.2020	95811286.00	95811286.00		0	-	87.35	0.00	0.00	0.00	0.00	
					109682710.00	109682710.00				100.00	0.00	0.00	0.00	0.00	



[Handwritten Signature]